

[Print](#)**Defective Case Register from 2026-04-27 to 2026-04-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/12001/2026	AMITAV TRIPATHY	2026-04-27	1. Incomplete written FIR attached in Ann.2.
2	D-WP(C)/18514/2026	SATYABRATA DASH	2026-04-27	Date of Copy guideline vide annex-5 not tally with Index.
3	D-ABLAPL/12070/2026	DEEPAK KU SAHOO	2026-04-27	1. F.I.R copy along with statements be kept on sealed cover.
4	D-CONTC/13252/2026	SURENDRA KUMAR SAHOO	2026-04-27	COPY OF CAUSE TITLE IN W.P(C) NO.25953/2021 BE FILED THEN PUT UP FOR SR
5	D-FAO/17202/2026	SAMEER KUMAR DAS	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED code wrongly mention in Index, synopsis.
6	D-LAA/18042/2026	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL)	2026-04-27	1.Date of order be corrected in the Index.2.C.Fee Payable be corrected.
7	D-BLAPL/11947/2026	LAXMAN PRADHAN	2026-04-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Occupation of deponent not mentioned in affidavit. 2.In para-5 of affidavit, it is mentioned that the deponent is the father of the petitioner. But, in declaration it is mentioned that brother-in law. 3.Name and details of Informant-cum-victim mentioned in Annexure-1 and relevant pages of Annexure-2 need not be disclose and kept in closed envelop.
8	D-MACA/17943/2026	KAPILA CHARAN NAYAK	2026-04-27	Period of Delay 76 days 2.Court Fee Rs. 1,297/ payable, not paid 3. Vakalatnama properly stamped, Executed and accepted - not properly stamped
9	D-WA/18085/2026	AMIYA KUMAR MOHANTY	2026-04-27	1.Complete c. copy of order not filed. I) In being aggrieved para confined to one order.ii)Put up for SR after removal of defects.
10	D-CRLREV/12021/2026	SUSAMA RANI SAHOO	2026-04-27	1 Put up S R after filing C. copy of Annex-3 .
11	D-WP(C)/17515/2026	DAYANIDHI MOHANTY	2026-04-27	1 Paragraphs not correctly furnished in declaration.
12	D-WA/16993/2026	AJODHYA RANJAN DASH,A.G.A	2026-04-27	Year of the wp (c) wrongly mention in cause title
13	D-CONTC/17852/2026	PABITRA KUMAR NAYAK	2026-04-27	1. WPC case number not correctly furnished in prayer of the petition
14	D-WP(C)/16862/2026	DR. JITENDRA KUMAR LENKA	2026-04-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. page no.14 partially legible.

15	D-MACA/17480/2026	PRASANTA KUMAR MAHALI	2026-04-27	1. Period of Delay 37 days 2.statutory deposit not made
16	D-WP(C)/18330/2026	ASUTOSH ROUT	2026-04-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1. Year not correct in synopsis.Page nos 10 and11 not neat 2.Receipt Showing Serv.copy To cg not Filed.
17	D-CONTC/18706/2026	ADV	2026-04-27	1. Sl. no.2 not correctly furnished in Affidavit
18	D-WP(C)/18808/2026	JAGANNATH BHUYAN	2026-04-27	vernacular certificate not furnished in I.As
19	D-CMAPL/18441/2026	BISWAMBAR MOHANTY	2026-04-27	i) Anx-1 not page mark in Index. ii) Reference certificate not furnished. iii) Address of the Honble court wrongly mention in CMAPL and I.A.
20	D-WP(C)/15350/2026		2026-04-27	8-CAUSE TITLE NOT IN ORDER. Page marking not proper.
21	D-CONTC/17874/2026	ADV.	2026-04-27	Code NOT FURNISHED
22	D-WP(C)/16848/2026	NIRANJAN PANDA	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no. 30 not neat
23	D-CRLMP/11610/2026	BRAJA MOHAN SARANGI	2026-04-27	1. PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED 2. NEAT and LEGIBLE COPY OF PAGE NOS. 6,7,8 BE FILED . PUT UP FOR SR AFTER REMOVAL OF DEFECT
24	D-BLAPL/11952/2026	JUGALA KISHORE PANDA	2026-04-27	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2. Name and details of Informant-cum-victim mentioned in Annexur-1 need not be disclose and kept in closed envelop.
25	D-BLAPL/11790/2026	BHAGAT SINGH	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished
26	D-MACA/17588/2026	BIJOY DASMOHAPATRA	2026-04-27	Period of Delay 264 days
27	D-WP(C)/17827/2026	DEEPAK RANJAN SUNDARAY	2026-04-27	page no. 35 not neat.
28	D-WP(C)/18927/2026	SAMEER KUMAR DAS	2026-04-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WP(C)/17901/2026	RANJIT MOHANTY	2026-04-27	Deficit court Fee Rs 18 /- not paid in cause Title.
30	D-CMAPL/18796/2026	SOUMYA JYOTI BISWAL	2026-04-27	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 645 days delay 2. Authentication fee due on the Appellate Court

				Judgement Rs 2.25/- to be paid.
31	D-BLAPL/11940/2026	JUGALA KISHORE PANDA	2026-04-27	Annexure-2 mentioned in Index, wrongly furnished in averment(para-7).
32	D-ABLAPL/12012/2026	PRADIPTA BEURA	2026-04-27	1.In Declaration under affidavit, no. of paragraphs wrongly furnished
33	D-RSA/18195/2026	UMESH CHANDRA MOHANTY	2026-04-27	I.A for leave for Pro.Respondents No-13 to 22 be Filed
34	D-ABLAPL/12061/2026	ASIT KUMAR JENA	2026-04-27	1. Year of P. S case no and C.T case no wrongly furnished in synopsis, cause title ,Paragraph-1,prayer of the application
35	D-MACA/17478/2026	PRASANTA KUMAR MAHALI	2026-04-27	Period of Delay 37 days
36	D-MACA/17600/2026	DEBASISH PATNAIK	2026-04-27	further SR after filling of c copy of order
37	D-CONTC/14731/2026	ADV.	2026-04-27	PAGE NO.17 NAME OF PETITIONER IN CONTC. NO. 5955/2025 NOT TALLY WITH W.P(C)NO.11507/2025 2.IN PAGE NO.19 W.P(C) NUMBER IS WRONG.PUT UP FOR SR AFTER REMOVAL OF DEFECT
38	D-WP(C)/18003/2026	HARAPRASAD PANDA	2026-04-27	.Subject Code incorrectly Mentioned
39	D-MACA/16920/2026	G.P.DUTTA	2026-04-27	Period of Delay 110 days
40	D-CONTC/17754/2026	ADV.	2026-04-27	1. Name of the petitioner not correctly furnished in Index, Synopsis, Date chart and Affidavit.
41	D-WP(C)/18934/2026	KISHORE KUMAR MISHRA	2026-04-27	1.Petition not correctly addressed to Honorable Court 2.Annex-6 not attested
42	D-FAO/17052/2026	SANJIB KUMAR RATH	2026-04-27	GIA no. wrongly mention in cause title
43	D-CONTC/17945/2026	ADV.	2026-04-27	THIS CONTC IS A PREMATURE ONE
44	D-ABLAPL/12027/2026	DIPTENDU SUNDAR RAY	2026-04-27	1.Name of the informant with address be redacted from the petition para.3.2. Name of the informant /victim reflecting in the Annexs. be kept in cover
45	D-CRLLP/10717/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-04-27	1-Para No. wrongly furnished in declaration of affidavit, 2-The names of victim,her relatives and other details mentioned in trial court judgement be kept in sealed cover
46	D-CMP/13445/2026	SUDHANSU SEKHAR JENA	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished .
47	D-WP(C)/17471/2026	AMARENDRA SAHOO	2026-04-27	1-COURT FEE IS DEFICIENT. 1. Annexure-3 not mentioned in averments. 2. Rs. 6/- to be paid. 3. Page nos. 20 ,21 and 22 not neat.
48	D-FAO/17049/2026	SANJIB KUMAR RATH	2026-04-27	GIA no. wrongly mention in cause title, being aggrieved and para no. A-D in grounds.
49	D-CRLMP/11239/2026	SANTOSH KUMAR MAHANTY	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Subject Code Not Furnished .
50	D-WP(C)/18451/2026	KRISHNA CHANDRA SAHU	2026-04-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 32 not neat.page nos 48,52 and 75 not properly scanned.
51	D-CRLMC/12084/2026	SOUMYA MISHRA	2026-04-27	1.Page 100 to 105 109 and 112 not neat.2.C.Copy Annexure-7 not filed
52	D-BLAPL/11859/2026	SEJAL NAYAK	2026-04-27	1. Name of Pet. in Index, Synopsis, Date Chart and Affidavit not proper. 2. Ann.1 not attested.
53	D-BLAPL/11902/2026	RAMANI KANTA PATTANAIK	2026-04-27	1.Affidavit not paginated.
54	D-BLAPL/11964/2026	GYANA RANJAN DAS	2026-04-27	1. Items in Index not properly page marked. 2. One extra page filed after page 13 marked as page 16 be deleted. 3. LTI of Deponent not Identified. 4. Pet. not properly identified in V.nama. 5. Ann.1 be kept in sealed cover.
55	D-WP(C)/17420/2026	AFRAAZ SUHAIL	2026-04-27	1. Deficit court Fee Rs 12 not paid In C.T.
56	D-WP(C)/16638/2026	SANJIT MISHRA	2026-04-27	Page marking not tally with Index and book mark.
57	D-FAO/18837/2026	JYOTI RANJAN KHUNTIA	2026-04-27	Year of the GIA case wrongly mention in synopsis, date chart, para no. 1.
58	D-WP(C)/18488/2026	SATYAJIT PATTANAIK	2026-04-27	1.Signature of petitioner no . 3 ,4 and 6 not tally with CT and affidavit
59	D-FAO/17748/2026	MAHENDRA KUMAR SAHOO	2026-04-27	One Prafulla Kumar executed the Vakalat,Not made Party in the Appeal.
60	D-BLAPL/11939/2026	JUGALA KISHORE PANDA	2026-04-27	Annexure-2 mentioned in Index, wrongly furnished in averment(para-7).
61	D-CMP/17021/2026	PRAMOD KUMAR ROUT	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished .
62	D-BLAPL/11982/2026	CHHABI BEHERA	2026-04-27	1. Page No. 11-12 not legible
63	D-CONTC/17891/2026	SWARUP KUMAR PATNAIK	2026-04-27	1. Designation of op.party not furnished in index and synopsis
64	D-BLAPL/11858/2026	SANJIB KUMAR BHANJADEO	2026-04-27	1. Submission in Para 1 and reference certificate not tally.
65	D-WP(C)/16722/2026	RAMESH CHANDRA OJHA	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-LAA/18292/2026	DEEPALI MAHAPATRA	2026-04-27	1. Period of Delay 117 days.I.A for condonation of delay Not Filed. C.Fee Payable be furnished.
67	D-WP(C)/16964/2026	DEEPALI MAHAPATRA	2026-04-27	1. Age of the deponent in affidavit not tally with C.T.

68	D-CMP/17531/2026	AMIT PRASAD BOSE	2026-04-27	3-AUTHENTICATION FEE IS DEFICIENT.
69	D-WP(C)/17981/2026	SAUMYA RANJAN MISHRA	2026-04-27	1 Page- 74 not legible.
70	D-CRLMP/10579/2026	SANTOSH KUMAR MAHANTY	2026-04-27	1. Name of the opp. party Nos. 5 and 6 is same but repeated mentioned in cause title. 2. Serial number not correctly furnished in Index. 3. Letter dated not correctly furnished in Index vide Annex-5 and para no.20. 4. As per mentioned in Index Annexure number not correctly furnished in page no.21. 5. Address of the petitioner in cause title not tally with Affidavit.
71	D-FAO/17615/2026	SAMEER KUMAR DAS	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-CRLMP/11577/2026	DURGA PRASAD DHAL	2026-04-27	1. NAME OF PETITIONER and HER RELATIVES BE REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
73	D-ABLAPL/12029/2026	SATYABRATA DASH	2026-04-27	1. PAGE MARK NOT FURNISHED IN INDEX.
74	D-MACA/16992/2026	NALINI KANTA TRIPATHY	2026-04-27	1. Period of Delay 44 days 2. Court Fee Rs. 3000/ payable, not paid
75	D-BLAPL/11793/2026	AMITAV TRIPATHY	2026-04-27	1. In address of the petitioner, Vill. name mentioned in the cause title is not tally with Rejection order and V. Nama
76	D-CRLA/12187/2026	ARIJEET MISHRA	2026-04-27	1. Dt. of judgement not correctly furnished in index. 2. As per FIRs detail JCRL.no 235/2026 and 35/2026 not furnished in ref.certificate.3. status of the petitioner not furnished in C.T. 4 .Name of the victims relative ,reflecting in the judgement be kept in cover
77	D-BLAPL/11880/2026	JITENDRA SAMANTARAY	2026-04-27	1. Pending Lower Court case No. mentioned in petition not tally with the Rejection order.
78	D-BLAPL/11927/2026	RAJIB BIHARI MISHRA	2026-04-27	1. Reference certificate not properly furnished. 2.T.R. case pending before the Lower Court mentioned in petition not tally with the Rejection order.
79	D-WP(C)/18054/2026	SAIBRATA RATH	2026-04-27	1 . HBAWF Rs 50 /- not paid on V. nama.
80	D-ABLAPL/11981/2026	PRADIPTA BEURA	2026-04-27	1. PS case year in CT not correct
81	D-LAA/18723/2026	BIBHTI BHUSAN MISHRA, (SR.PANEL COUNSEL, GOVT. OF INDIA)	2026-04-27	C.Fee Payable be corrected.
82	D-ABLAPL/12050/2026	ALOK KUMAR MOHAPATRA	2026-04-27	1. Petitioner not mentioned s/o in address of C.T and affidavit.

83	D-CRLMP/11197/2026	SMRUTI RANJAN NAYAK	2026-04-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of victim / informant from the petitioner
84	D-ABLAPL/10820/2026	RESHMA BEHERA	2026-04-27	1. F.I.R copy not filled. 2. Paragraph 4 of the application filled twice and Paragraph 8 not filled. 3. Put up for S.R there after
85	D-BLAPL/11978/2026	SUCHIT KUMAR NAYAK	2026-04-27	1. Page No. 15-17 not legible.
86	D-MACA/17657/2026	KAPILA CHARAN NAYAK	2026-04-27	1.Period of Delay 31 days 2. Court Fee Rs. 7,500/ payable, not paid 3.AU fee Rs 2/ not paid 4.Vakalatnama properly stamped, Executed and accepted - petitioner no -2 not executed
87	D-MACA/16982/2026	KAPILA CHARAN NAYAK	2026-04-27	1. Period of Delay 303 days 2. Court Fee Rs. 2,500/ payable, not paid 3.AU fee Rs 2 not paid 4.Vakalatnama properly stamped, Executed and accepted - not properly stamped
88	D-MACA/17946/2026	KAPILA CHARAN NAYAK	2026-04-27	1. Period of Delay 141 days 2. Court Fee Rs. 591/ payable, not paid 3.Vakalatnama properly stamped, Executed and accepted not properly stamped
89	D-BLAPL/11857/2026	DEEPTI RANJAN JENA	2026-04-27	1. Nomenclature of case in pending Court in Synopsis and Para 1 not correct. 2. Name of District in address of Pet.in CT not proper. 3. Name of PS in reference certificate not correct. 4. Paragraph declaration not correct. 5 . Annexures not marked and Ann.1 not attested. 6. Age of Pet. in Rejection order, CT and V.nama not tally.
90	D-WP(C)/17798/2026	DR. BINODA KUMAR MISHRA	2026-04-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs 50/- not paid.
91	D-ABLAPL/11941/2026	PRNOY MOHANTY	2026-04-27	1.In Index, page marking not done 2. Page no 10 not legible
92	D-WP(C)/18858/2026	PRADIPTA KUMAR PATTANAYAK	2026-04-27	14-NOT PROPERLY INDEXED.
93	D-CMP/17347/2026	DURGA PRASAD PRADHAN	2026-04-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.O.P No-5 not made party in the Trial Court.
94	D-WP(C)/18759/2026	KISHORE KUMAR MISHRA	2026-04-27	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. C.fee of Rs.36/- to be paid in cause title.2.Page no.20 not neat and legible.
95	D-ABLAPL/10667/2026	KSHIROD KUMAR ROUT	2026-04-27	30-OTHER DEFECT (IF ANY) 1. Name of Petitioner who is the relative of Victim appearing in AG Slip,FIR details, Index, CT and legible copy filed on 24.4.26 be redacted. 2. Ann. 2 and 3 also be kept in

				sealed cover. 3. Resubmit for SR after removal of defects.
96	D-CRLMA/12204/2026	RAKESH SHARMA	2026-04-27	1. Put up for SR after filing of c. copy of order under Anx-2.
97	D-BLAPL/11970/2026	RAJ KISHOR SWAIN	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Ann.2 not attested. 2. OHCBA welfare Fund Rs.50 not paid 3.Subject Code Not Furnished
98	D-BLAPL/11969/2026	SUCHIT KUMAR NAYAK	2026-04-27	1. Date of custody in Para 1 not correct
99	D-WP(C)/18711/2026	BISWAJIT NAYAK	2026-04-27	Page marking not correctly mentioned in the Index.
100	D-BLAPL/11917/2026	RONALISHA PRADHAN	2026-04-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Name Of The Filing Advocate Not In Capital Letters In The Petition
101	D-CONTC/17944/2026	ADV.	2026-04-27	PAGE NO.15 NOT LEGIBLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
102	D-WP(C)/17802/2026	MANORANJAN MUDULI	2026-04-27	.Receipt Showing Serv.copy To cg not Filed.
103	D-CONTC/17850/2026	PABITRA KUMAR NAYAK	2026-04-27	1. Name of the P.S. not correctly furnished in cause title and Affidavit.
104	D-BLAPL/11971/2026	BIJAY KUMAR BEHERA	2026-04-27	1..P.S.case neither mentioned in Rejection order nor copy of the F.I.R. filed. 2.Hologram of Rs.50/-not affixed in V.nama.
105	D-FAO/17616/2026	SAMEER KUMAR DAS	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing C.Copy for computing the period of limitation.
106	D-FAO/16636/2026	SISIR KUMAR PUROHIT	2026-04-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
107	D-WP(C)/18801/2026	SUBHASISH DAS	2026-04-27	1.page no.41 partially legible.
108	D-CMAPL/15741/2026	SASMITA MOHAPATRA	2026-04-27	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 983 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3.Petitioner no. 1 2 4 5 in FAO no.656/2019 are not made party in CMAPL.

109	D-CRLREV/12216/2026	BIKRAM RATH	2026-04-27	Put up S.R after redacting the name of victim /Informant / Relatives from petition. 2.Name of Informant/ Victim/Relatives need not be disclosed and kept closed in Cover in connection with Annexures- 1 2 and 4.
110	D-MACA/17633/2026	KAPILA CHARAN NAYAK	2026-04-27	1. Period of Delay 517 days 2. Court Fee Rs., 795/ payable, not paid
111	D-CONTC/18016/2026	ADV.	2026-04-27	Subject code not correctly furnished. 2. Reference certificate not furnished.
112	D-WP(C)/17481/2026	MAHESWAR MOHANTY	2026-04-27	1 . Correct code not mentioned i.e- Assessment slip ,Index, and I.A
113	D-WP(C)/17786/2026	KRISHNA CHANDRA SAHU	2026-04-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
114	D-BLAPL/11897/2026	BIJAY KUMAR BEHERA	2026-04-27	1. Hologram of Rs.50/- not affixed in V.nama.
115	D-BLAPL/11967/2026	SUCHIT KUMAR NAYAK	2026-04-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. F.I.R copy along with statements be kept on sealed cover. 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3.mobile Phone Numbers Of All The Signing Advocates Not Indicated
116	D-CRLMC/12142/2026	BIJAY JENA	2026-04-27	1-COURT FEE IS DEFICIENT. 1.Rs.6.00 to be paid.2.Complete address of petitioner no2 not furnished.3.Petitioner no2 not signed in V.Nama.
117	D-CONTC/17953/2026	UMESH CHANDRA MOHANTY	2026-04-27	1. Age of the deponent not tally with C.T
118	D-BLAPL/11783/2026	SURESH KUMAR JENA	2026-04-27	1. F. I. R copy be kept one sealed cover.
119	D-FAO/17149/2026	NAYAN BEHARI DAS	2026-04-27	1.Period of Delay 83 days delay 2.Receipt showing deposit awarded amount before the Lrd. commissioner not filed.
120	D-CMP/17528/2026	AMARENDRA PRADHAN	2026-04-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
121	D-CONTC/18210/2026	BIBHAS KUMAR SAMAL	2026-04-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Copy of order dtd15-05-2024 passed in W.P. (c) no.10368/2024 not filed
122	D-FAO/16820/2026	DHIRENDRA KUMAR MOHAPATRA	2026-04-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Year of the I.A. wrongly mention in page no. 7.

123	D-CRLREV/11501/2026	RAMANI KANTA PATTANAIK	2026-04-27	1 Annex-2 not page marked in Index . 2 Pages -18 ,19, 20 and 21 which are underline .3 .Pages from 31 to onward not properly page mark in Annexures and also 12 and 13 not paginated in petition.
124	D-WP(C)/16486/2026	PRONOY MOHANTY	2026-04-27	1. Pages no- 23 ,29 and 50 not legible
125	D-BLAPL/11784/2026	SURENDRA PRASAD BARIK	2026-04-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
126	D-ABLAPL/12026/2026	SWETAPADMA ROUT	2026-04-27	Name of the informant reflecting in FIR be kept in cover.
127	D-MACA/17649/2026	KAPILA CHARAN NAYAK	2026-04-27	FURTHER SR after filling of c copy
128	D-WP(C)/18089/2026	SADASIVA PATRA (1)	2026-04-27	1. Dist. of petitioner address not correctly furnished in C.T.
129	D-BLAPL/11862/2026	SEJAL NAYAK	2026-04-27	1. Ann.1 not attested. 2. Age of Pet. in CT not tally with rejection order.
130	D-CMAPL/18790/2026	HRUDANANDA MOHAPATRA	2026-04-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed i) Synopsis and date chart not filed. ii) Put up for SR after filing of c. copy of impugned order.
131	D-CONTC/16434/2026	ADV.	2026-04-27	1. Name of the petitioner not correctly furnished in index, Synopsis, Date chart and Declaration,
132	D-ABLAPL/12042/2026	RABI NARAYAN PANDA	2026-04-27	1. NAME OF THE VICTIM REFLECTING IN THE FIR, BE KEPT IN COVER
133	D-WP(C)/16847/2026	SANJAY KUMAR PATRA	2026-04-27	Wrong code mentioned in index.
134	D-WP(C)/16373/2026	RAMDAS ACHARY	2026-04-27	page nos. 57 93 111 and 121 to 123 are partially legible
135	D-WP(C)/15960/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-04-27	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 56 and 57 not neat. D.Fee OSBC Rs.50/- not paid in the v.nama
136	D-WP(C)/17476/2026	SANDIPANI NAYAK	2026-04-27	Deficit Court fee of Rs 18 /- not paid on C.T.
137	D-BLAPL/11499/2026	BIJAYA KUMAR RAGADA	2026-04-27	S.T. case pending before the Lower Court name incorrectly mentioned in Cause title And para-1 of the petition
138	D-WP(C)/16870/2026	ASHOK KUMAR BEHERA	2026-04-27	1. Dt of annex.1 not correctly furnished in para.3 of petition.2. sl.4 of affidavit in I.A. not correctly furnished
139	D-WP(C)/19001/2026	SOUMYA DEV RAY	2026-04-27	Paragraphs not correctly furnished in declaration in I.A.
140	D-WP(C)/17815/2026	BAMADEV BARAL	2026-04-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Deficit court Fee Rs 6/- not paid.
141	D-MACA/18014/2026	DIPTI MOHAPATRA	2026-04-27	1.Period of Delay 25 days 2. Court Fee Rs. 9,542/ payable, not paid
142	D-WP(C)/19003/2026	SOUMYA DEV RAY	2026-04-27	Paragraphs not correctly furnished in declaration in I.A.
143	D-WP(C)/17960/2026	BAMADEV BARAL	2026-04-27	.Subject Code Not Furnished .
144	D-CRLMC/12034/2026	SASMITA NANDA	2026-04-27	1. Name of the Lower court not correctly furnished in entire petition
145	D-WP(C)/16379/2026	BIKRAM PRATAP DAS	2026-04-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner not correctly mentioned in the affidavit.
146	D-BLAPL/11892/2026	BIJAY KUMAR BEHERA	2026-04-27	1. Hologram of Rs,50/- not affixed in V.nama.
147	D-MACA/17634/2026	ANUP KUMAR PATTNAIK	2026-04-27	1.Court Fee Rs. 1,004/ payable , paid12/ , rest amount to be paid 2. statutory deposit not made
148	D-MACA/17307/2026	PRATAP KUMAR BEHERA	2026-04-27	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid
149	D-FAO/16836/2026	MAHENDRA KUMAR SAHOO	2026-04-27	Page no. 31 33 38 39 are not properly scan.
150	D-WP(C)/18481/2026	BIBHUTI BHUSAN DASH	2026-04-27	Serial no-4 affidavit in the I.A not correctly mentioned.
151	D-ABLAPL/11973/2026	AMLAN SHAKTI PAUL	2026-04-27	1. Ann.1 and 3 be kept in sealed cover.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
